

Filing No. B.A./8543/2020

Raushan Bhagat Vs The State of Jharkhand

Advocate's Name- Supriya Dayal

Note:- Stamp reporting is done without connected H.C. File.

- (i) Nature of application may be corrected in the Anx. Statement of para-4 & 10.
- (ii) There appears multiple pagination on T/C of Anx. 1.